

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR MRS. RACHNA GUPTA

Petition(s) for Special Leave to Appeal (C) No(s). 101-102/2015

ATUL KUMAR SINGH ETC

Petitioner(s)

VERSUS

STATE OF MADHYA PRADESH ETC. & ORS. ETC ETC Respondent(s)
(with appln. (s) for permission to file synopsis and list of dates
and interim relief and office report)

WITH

SLP(C) No. 182/2015

(With appln.(s) for permission to file synopsis and list of dates
and Interim Relief and Office Report)

Date : 30/09/2015 These petitions were called on for hearing today.

For Petitioner(s)

Mr. Bharat Singh, Adv.

Mr. Amit Pawan, Adv.

For Respondent(s)

Mr. Vikas Bansal, Adv.

Mr. C. D. Singh, Adv.

Mr. K. Krishna Kumar, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Counter affidavit of respondent No.1 (common to all the
SLPs herein) is still awaited. Be filed within four weeks.

Respondent Nos.2 and 5 in SLP(C) No. 101-102/2015,
respondent No.6 in SLP(C) No.102/2015 and respondent No.2 in
SLP(C) No. 182/2015 are yet to be served. Petitioner to take
fresh steps to effect service.

Service report of respondent No.4 in SLP(C) No. 182/2015
is still awaited.

List again on 6.1.2016.

(RACHNA GUPTA)
Registrar